Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 163 of 2008

Dated: 9th July, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

In the matter of:

Govt. of Punjab, Department of Power .... Appellant (s)

Versus

P.S.E.R.C. .... Respondent(s)

Counsel for the Appellant(s) : None
Counsel for the Respondent(s) : Ms. S. Sahoo for R-2.

ORDER

Nobody appears for the appellant and the State Commission (R-1). Learned advocate Ms. S. Sahoo appears for respondent no. 2. It appears from the record that on 29th May, 2012 when the matter was taken up for hearing nobody appeared for the appellant. Today also none appears for the appellant. Accordingly, the appeal is dismissed for default. No order as to costs.

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**
Ss